

DIVISION BENCH
COURT - I

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/271(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JUNE 2024

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS ABHIJATA CONSTRUCTION COMPANY PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance via video conference/physically

Mr. Susanta Dutta, Adv.

] For Respondent

Mr. Hitendra Pramanik, Adv.

ORDER

1. Ld. Counsel for the respondent present.
2. At request, post this matter on **13.08.2024** at 04:15PM.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**